

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB)-2489/(MB)/2018
MA 3010/2019

CORAM: SHRI RAJESH SHARMA
MEMBER (T)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.11.2019

NAME OF THE PARTIES: Pranami Trading Pvt Ltd
V/s
Kieon Developers Pvt Ltd

Section 7 of Insolvency & Bankruptcy Code 2016.

ORDER

130. MA 3010/2019 In C.P.(IB)-2489(MB)/2018

Mr. Amit J. Chheda, Director of the Respondent Company is present and submits that he is aware of the orders passed by the Hon'ble NCLAT, directing this bench to admit the petition after serving a notice on the Respondents. In view of the knowledge on the part of the Respondent regarding the orders passed by Hon'ble NCLAT, petition is admitted, and a detailed order follows.


Ms. Tanuja Jalan, having Registration No. IBBI/IPA-002/IP-N00101/2017-18/10244 is hereby appointed as Interim Resolution Professional.

Sd/-
RAJESH SHARMA
Member (Technical)



Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

Certified True Copy
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On 05/12/2019


Assistant Registrar
National Company Law Tribunal Mumbai Bench